

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

35. C.P. (IB)/598(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024**

**NAME OF THE PARTIES: - Punjab National Bank Through Proposed
Resolution Professional Cma Srigini Rajat
Naidu**

V/s.

**Shri Vijay Gutte Personal Guarantor For
M/S. Seam Industries Limited**

Section: 95 (1) of Insolvency and Bankruptcy Code, 2016.

ORDER

Adv. Avinash R. Khanolkar appeared for the Petitioner. Adv. Aniruth Purusothaman appeared for the Respondent/Personal Guarantor. List the matter on **08.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)